

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Kamachi Industries Ltd

MAIN PETITION NUMBER : IBA/883/2019

(IA/MA) APPLICATION NUMBERS

IA/368(CHE)/2023

ORDER

The Applicant is represented by the Ld. Counsel Mr. Sumesh Dhawan and R1 is represented by the Ld. Counsel Mr. Ravi through video conferencing mode.

Ld. Counsel for Respondent states that he has received the copy of the Application and seeks three weeks time to file reply, Two weeks time is hereby granted to file reply. Rejoinder, if any, be filed within seven days thereafter.

List the matter on **10.04.2023** for further hearing.



**[SAMEER KAKAR]
MEMBER (TECHNICAL)**

MS



**[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT**